

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2437
TO BE ANSWERED ON 15TH MARCH, 2023**

MALPRACTICES UNDER SUPPLY OF TIDE OVER SCHEMES

2437. SHRI TOKHEHO YEPTHOMI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there has been malpractices under supply of tide over scheme since 2018 in the State of Nagaland, if so, the facts thereof;
- (b) whether the Government is contemplating to take appropriate action in this regard; and
- (c) if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (c): A total monthly allocation of 3872.72 MT rice is made to State of Nagaland under "Tide over" category which is lifted on 100% basis from all FCI depots in Nagaland by the State Government since 2018.

An advisory has been issued to State Government of Nagaland to strictly follow the terms and conditions for distribution of "tide over" foodgrains and place the details of non-NFSA beneficiaries to whom "tide over" foodgrains are distributed in public domain to ensure transparency in the Targeted Public Distribution System (TPDS) under NFSA.
